

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 128
Co.Appeal 22 of 2020

Order under Section 252(3)

IN THE MATTER OF:

Department of Income Tax
V/s
Bhalchandra Properties Pvt Ltd & Anr

.....Applicant

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : None appeared
For the Respondent : Mr. Dhiren Dave, PCS

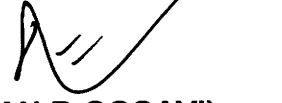
ORDER

A leave note is received from the side of Applicant.

The matter stands adjourned to 26.10.2021.



**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

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